

Renaissance Education Private Limited
Date of commencement of Liquidation: December 19, 2023 ; List of stakeholders as on: April 2, 2024
List of secured financial creditors

(amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim rejected / under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/NO)	Details of Security Interest	
1	Bank of Baroda	15-02-2024	18,16,63,420	14,81,99,335	Secured	Term loans	14,81,99,335	Yes	Registered mortgage by way of first charge on Building and structures thereon, fixtures and furniture situated at Survey no. 264, Hissa no. 1- B, Apta Phata Village Karnala, Taluka Panvel, District Raigadh & hypothecation on other assets of the Company	3,34,64,085
1			18,16,63,420	14,81,99,335			14,81,99,335			3,34,64,085